## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 03.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.	
CP 20/16	TP 246/17	Hearing	237(A) (ii)	Mr. Kumar Dinesh Seth	

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

**SIGNATURE** 

1. Adlaw PARTNERS. Prodeep. S.

Respondent NO.3.

S. Fralip

2. AKS law ussociates

Petitioner

AS.

Counsel for Petitioner is present. Counsel for 3 is present. Counsel for petitioner is directed to serve notice on R-1 and 2 after collecting from the Registry.

List it on 01.06.2017.

MEMBER (J)

MEMBER (T)